State	District	Central share	Released
Bihar	Katihar	500.00	250.00
Total		17484.17	8742.1
2015-16			
Uttar Pradesh	Amethi	500.00	250.00
		500.00	250.00
		500.00	250.00
		500.00	250.00
	Faizabad	500.00	250.00
	Ambedkar Nagar	500.00	250.00
	Azamgarh	500.00	250.00
	Siddhartha Nagar	500.00	250.00
		500.00	250.00
		500.00	250,00
		500.00	250.00
		500.00	250.00
Total		6000.00	3000.00
2016-17			

No ITI approved in 2016-17

Construction work of Central University in Bihar

†1872. SHRI RAM NATH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the current status of the construction work of the Central Universities declared in Bihar;
 - (b) by when these universities would be fully operational;
 - (c) the Prescribed norms for these universities; and
- (d) whether it is a fact that the completion of the construction work of these universities is being delayed due to the procedural obstacles/meagre allocation of funds?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) At present two Central Universities, namely Central University of South Bihar and Mahatma Gandhi Central University have been established in Bihar and have already started functioning from rented buildings. While the construction activities of the Central University of South Bihar at the land allotted to it are in full swing, construction work of Mahatma Gandhi Central University has not been started as the State Government has not yet transferred land to it. Both the Universities are governed by the Central Universities Act, 2009 and the Statutes and the Ordinances made thereunder and also by the norms/guidelines of the University Grants Commission. University Grants Commission (UGC) has reported that there has been no delay in its part in releasing financial allocations. The financial allocation under the XII Plan, including that for creation of capital assets and building projects was enhanced subsequently in the case of Central University of South Bihar. As on 24.11.2016, an amount of ₹ 40.47 crore is available with the University as unspent balance out of which an amount of ₹ 35.95 crore is under the head of Capital Assets. However, in the matter of building projects, the Central Universities have to follow the provisions of General Financial Rules, 2005, Central Vigilance Commission's guidelines on the subject and the building norms of UGC.

Hostel facilities in Tamil Nadu

- 1873. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the details of the construction activities undertaken by Government to augment the hostel facilities for boys and girls belonging to all categories in Tamil Nadu; and
- (b) the details of the amount released in this regard to Tamil Nadu during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The details of schemes where assistance is given by Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs to augment the hostel facilities for boys and girls belonging to Scheduled Castes, Other Backward Classes and Scheduled Tribes in Tamil Nadu are given in the Statement-I (See below).

(b) The details of the amount released in this regard to Tamil Nadu during last three years are given in the Statement-II.